

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5358  
ANSWERED ON:29.04.2013  
VOCATIONAL TRAINING TO SCS STS  
Nagar Shri Surendra Singh;Rawat Shri Ashok Kumar

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of Vocational Training Centers and Vocational Training Provider approved by the Directorate General of Employment and Training in the country, State-wise including Uttar Pradesh;
- (b) whether the Government proposes to set up more such training centers particularly in the tribal dominated areas of the country;
- (c) if so, the details thereof;
- (d) whether there is a proposal from industries for providing vocational training to the Youths particularly from the backward classes including SCs/STs; and
- (e) if so, the details in this regard?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a) Directorate General of Employment & Training does not approve any Vocational Training Centre /Vocational Training Provider. However, Vocational Training Providers are empanelled by State Governments / Union Territory Administrations under Skill Development Initiative (SDI) Scheme. The details of Vocational Training Providers registered by States / UTs including Uttar Pradesh is at Annex – I.
- (b) & (c) The empanelment of new Vocational Training Providers under SDI scheme is a continuous process and is dependent on the need of a State Government / Union Territory Administration for skilled manpower in various sectors of economy.
- (d) & (e) Under SDI scheme, the industries having requisite training infrastructure may also be registered as Vocational Training Providers to conduct short term modular training programmes for the youth including those from backward classes, SCs and STs.